

IN THE GAUHATI HIGH COURT
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Format for Annual compilation of Data :-

CASES INSTITUTED AND DISPOSED IN THE YEAR 2024

Name of the High Court Benches	Cases brought forward from the previous Quarter(Nos.) (Civil/Crl.)			Freshly instituted Cases (Nos.) (Civil/Crl.)			Disposed of Cases (Nos.) (Civil/Crl.)			Pending Cases at the end of the Quarter(Nos.)		
	CIVIL	CRL.	(Civ+Crl.)	CIVIL	CRL.	(Civ+Crl.)	CIVIL	CRL.	(Civ+Crl.)	CIVIL	CRL.	(Civ+Crl.)
Principal Seat	38451	10120	48571	10686	2853	13539	11180	1630	12810	37957	11343	49300
Kohima	833	95	928	445	103	548	545	122	667	733	76	809
Aizawl	413	129	542	325	126	451	306	104	410	432	151	583
Itanagar	1208	337	1545	838	315	1153	795	254	1049	1251	398	1649
TOTAL	40905	10681	51586	12294	3397	15691	12826	2110	14936	40373	11968	52341

STATUS OF CASES IN TERMS OF PENDENCY
(As on 31st December)

Year	CIVIL CASES PENDING FOR				CRIMINAL CASES PENDING FOR			
	Upto 1 yr.	More than 1 year & less than 2 yrs.	More than 2 yrs & less than 5 yrs	More than 5 yrs	Upto 1 yr.	More than 1 year & less than 2 yrs.	More than 2 yrs & less than 5 yrs	More than 5 yrs
2024	12133	6623	9637	9564	3744	1404	2533	3662
2024	479	104	99	51	43	15	14	04
2024	284	30	75	43	120	15	14	02
2024	847	165	160	79	294	46	36	22
Total	13743	6922	9971	9737	4201	1480	2597	3690

N.B:- Excluding Misc. Cases/I.A. & B.A., After physical verification, cases brought forward from the previous quarter has been are corrected.

Strength of Judges
(As on 31st December)

Sanctioned Strength	Working strength	Vacancy
30	24	06

Bifurcation of Pending cases (As on 31st December)

Benches	CIVIL		CRIMINAL		(Civ+Crl.)	Civ+Crl.)
	Ready (Complete matters)	Not Ready (Incomplete matters)	Ready (Complete matters)	Not Ready (Incomplete matters)	Ready (Complete matters)	Not Ready (Incomplete matters)
Principal Seat	26570	11387	7940	3403	34510	14790
Kohima	513	220	53	23	566	243
Aizawl	302	130	106	45	408	175
Itanagar	876	375	279	119	1154	495
TOTAL	28261	12112	8378	3590	36639	15702


Administrative Officer, (Judl.)
Statement Section

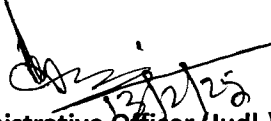
THE GAUAHTI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

INSTITUTION, DISPOSAL AND PENDENCY OF CASES FOR THE YEAR 2024
(SUBORDINATE COURTS)

Name of the States	2024	Cases brought forward from the previous Year			Freshly instituted Cases during the year.			Disposed of Cases during the year.			Pending Cases at the end of the Year.		
		Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
ASSAM		101759	344000	445759	54123	275720	329843	50483	233399	283882	105399	386321	491720
NAGALAND		1350	2573	3923	2016	3102	5118	1970	3190	5160	1396	2485	3881
MIZORAM		3032	3081	6113	7148	8580	15728	6592	8769	15361	3588	2892	6480
ARUNACHAL PRADESH		2619	13937	16556	3458	7096	10554	3350	8425	11775	2727	12608	15335

STRENGTH OF JUDICIAL OFFICERS

Name of the State/UT	Total Sanctioned Strength	Total Working Strength	Vacancy
ASSAM	485	457	28
NAGALAND	35	24	11
MIZORAM	74	48	26
ARUNACHAL PRADESH	44	38	06


 Administrative Officer (Judl.)
Statement Section